

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3075

ANSWERED ON:29.11.2010

RELEASE OF FUNDS

Jardosh Smt. Darshana Vikram;Patil Shri C. R.

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether releasing the programme funds for Mahatma Gandhi National Rural Employment Gurantee Scheme (MGNREGS), Indira Awaas Yjana (IAY), Swarnjayanti Gram Swarozgar Yojana (SGSY), District Rural Development Agency(DRDA) directly to the District Panchayats weakens the role of the State Government;
- (b) if so, the details thereof;
- (c) if so, whether the Union Government considering revision of the procedure of fund transfer to the State Governments;
- (d) if so, the details thereof,
- (e) if not, the reasons therefor; and
- (f) the steps taken/proposed to be taken by Union Government for making effective utilization of funds for the said schemes?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEEP JAIN `ADITYA`)

(a)&(b): No, Sir. The Central share of Rural Development Programmes is released as per the respective programme guidelines to the State Governments and Union Territory Administrations, Zilla Panchayats/ District Rural Development Agencies (DRDAs) for implementation of the Programmes.

(c)to(e): The Ministry of Rural Development is not considering revision of existing procedure of fund transfer to the State Governments.

(f) The Ministry of Rural Development has put in place a comprehensive system of monitoring the implementation of the programmes including utilization of funds through Periodical Progress Reports, Performance Review Committee, Area Officer`s Scheme, Vigilance and Monitoring Committees at the State and District Levels and National Level Monitors. The State Governments and Union Territory Administrations have been advised to adopt a five-pronged strategy to improve the implementation of the rural development schemes consisting of (i) creation of awareness about the schemes, (ii) transparency, (iii) people`s participation, (iv) accountability, social audit and (v) vigilance and monitoring of rural development programmes at all levels for effective utilization of funds.